

APPELLATE TRIBUNAL FOR ELECTRICITY

Core-4, 7th Floor, SCOPE Complex, Lodhi Road,

New Delhi -110003

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Dated: 30.06.2020

**NOTIFICATION**

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Notification dated 16.03.2020 and in continuation of notification dated 17<sup>th</sup> May, 2020, it is declared that, the benches shall take up only urgent matters and part heard matters as are mentioned and the other matters listed before the Hon'ble Benches upto 31<sup>st</sup> July and Registrar Court of the Tribunal upto 15<sup>st</sup> July, 2020 may be adjourned by the court masters in the following manner:

**Regular Matters:**

S.No.	Date already fixed	Next date of hearing
1.	01.07.2020	09.09.2020
2.	02.07.2020	10.09.2020
3.	03.07.2020	11.09.2020
4.	06.07.2020	14.09.2020
5.	07.07.2020	15.09.2020
6.	08.07.2020	16.09.2020
7.	09.07.2020	17.09.2020
8.	10.07.2020	18.09.2020
9.	13.07.2020	21.09.2020
10	14.07.2020	22.09.2020
11	15.07.2020	23.09.2020
12	16.07.2020	24.09.2020
13	17.07.2020	25.09.2020
14	20.07.2020	05.10.2020
15	21.07.2020	06.10.2020
16	22.07.2020	07.10.2020
17	23.07.2020	08.10.2020
18	24.07.2020	09.10.2020
19	27.07.2020	12.10.2020
20	28.07.2020	13.10.2020
21	29.07.2020	14.10.2020
22	30.07.2020	15.10.2020
23	31.07.2020	16.10.2020

**Part-heard Matters:**

S.No.	Date already fixed	Next date of hearing
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1.	01.07.2020	19.08.2020
2.	02.07.2020	20.08.2020
3.	03.07.2020	21.08.2020
4.	06.07.2020	24.08.2020
5.	07.07.2020	25.08.2020
6.	08.07.2020	26.08.2020
7.	09.07.2020	27.08.2020
8.	10.07.2020	28.08.2020
9.	13.07.2020	31.08.2020
10	14.07.2020	01.09.2020
11	15.07.2020	02.09.2020
12	16.07.2020	03.09.2020
13	17.07.2020	04.09.2020
14	20.07.2020	07.09.2020
15	21.07.2020	08.09.2020
16	22.07.2020	09.09.2020
17	23.07.2020	10.09.2020
18	24.07.2020	11.09.2020
19	27.07.2020	14.09.2020
20	28.07.2020	15.09.2020
21	29.07.2020	16.09.2020
22	30.07.2020	17.09.2020
23	31.07.2020	18.09.2020

This notification issues with the approval of the competent authority of APTEL.

BY ORDER

Sd/-

REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website

